# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA UNSTARRED QUESTION NO-3140

ANSWERED ON-30/03/2022

#### VEHICLE ACCIDENTS IN THE COUNTRY

#### 3140. SHRI JOSE K. MANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the details regarding the number of motor accidents occurred in each State and Union Territory during last five years;
- (b) the details of road accidents caused due to hitting of vehicles on road dividers during the above said period;
- (c) whether Government is aware that due to increased incidents of bike accidents, precious lives of youth are lost in the country, if so, the steps taken to prevent this; and
- (d) whether Government would appoint a commission to study the high rates of motor accidents on Indian roads?

#### **ANSWER**

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) As per the data received from police department of all States/UTs, total number of road accidents that occurred in the country during the last five calendar years i.e 2016 to 2020 are given in the table below:-

Year	Total number of road accidents		
2016	480,652		
2017	464,910		
2018	467,044		
2019	449,002		
2020	366,138		

State/UT- wise information on total number of road accidents that occurred in the country during the last five calendar years i.e. 2016 to 2020 are annexed as per Annexure -I.

- (b) Information on road accidents that occurred due to hitting of vehicles on road dividers is not available with the Ministry.
- (c) Ministry does not compile age-wise information of persons killed in road accidents involving bikes. However, as per information available with the Ministry, total number of road accidents and persons killed due to two wheeler accidents during the last five calendar years i.e. 2016 to 2020 are given in the table below:-

Year	Road accidents	Persons killed 44366		
2016	162280			
2017	157723	48746		
2018	164313	47560		
2019	167184	56136		
2020	158964	56873		

To prevent road accidents, Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

#### i. Education:

- a. To create effective public awareness about road safety, Ministry undertakes various publicity measures and awareness campaigns on road safety through social media, electronic media, and print media. Further, Ministry implements a road safety advocacy scheme to provide financial assistance to various agencies for administering Road Safety Advocacy.
- b. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.
- c. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).

## ii. Engineering (both of Roads and vehicles)

# Road engineering:

- a. High priority to identification and rectification of black spots (accident prone spots) on national highways.
- b. Road safety has been made an integral part of road design at planning stage. Road Safety Audit of all highway projects has been made mandatory at all stages i.e. design, construction, operation and maintenance.
- c. Ministry has delegated powers to Regional Officers for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
- d. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- e. The electronic Detailed Accident Report (e-DAR) Project has been initiated to establish to a central repository for reporting, management and analysis of road accidents data across the India.

## • Vehicle engineering:

- a. Safety standards for automobiles have been improved in respect of Airbags, Anti-Lock Braking System (ABS), Tyres, Crash test, Speed Limiting devices, comply with fire Alarm and protection system etc.
- b. Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.
- c. This Ministry, vide notification dated 15<sup>th</sup> February, 2022 has prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. Further, it specifies use of a safety harness, crash helmet and restricts speed to 40kmph.

### iii. Enforcement:

- a. The motor vehicles (Amendment) Act, 2019 provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology.
- b. Issue of Guidelines for protection of Good Samaritans and rules as per MV (Amendment) Act, 2019 has been published.

## iv. Emergency care:

- a. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridor of National Highways.
- b. Ministry has implemented a Scheme for grant of Award to the Good Samaritan who has saved life of a victim of a fatal accident involving a motor vehicle by administering immediate assistance and rushing to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment.
- (d) No such proposal is under consideration with the Ministry.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3140 TO BE ANSWERED ON 30<sup>TH</sup> MARCH, 2022 ASKED BY SHRI JOSE K. MANI REGARDING VEHICLE ACCIDENTS IN THE COUNTRY.

Total number of road accidents that occurred in the country during - 2016 to 2020.

		occurred in the country during - 2016 to 2020.  State/UT-Wise Total Number of Road Accidents during				
Sl. No.	States/UTs	2016	2017	2018	2019	2020
1	2	3	4	5	6	7
1	Andhra Pradesh	24888	25727	24475	21992	19509
2	Arunachal Pradesh	249	241	277	237	134
3	Assam	7435	7170	8248	8350	6595
4	Bihar	8222	8855	9600	10007	8639
5	Chhattisgarh	13580	13563	13864	13899	11656
6	Goa	4304	3917	3709	3440	2375
7	Gujarat	21859	19081	18769	17046	13398
8	Haryana	11234	11258	11238	10944	9431
9	Himachal Pradesh	3168	3114	3110	2873	2239
10	Jammu & Kashmir	5501	5624	5978	5796	4860
11	Jharkhand	4932	5198	5394	5217	4405
12	Karnataka	44403	42542	41707	40658	34178
13	Kerala	39420	38470	40181	41111	27877
14	Madhya Pradesh	53972	53399	51397	50669	45266
15	Maharashtra	39878	35853	35717	32925	24971
16	Manipur	538	578	601	672	432
17	Meghalaya	620	675	399	482	214
18	Mizoram	83	68	53	62	53
19	Nagaland	75	531	430	358	500
20	Odisha	10532	10855	11262	11064	9817
21	Punjab	6952	6273	6428	6348	5203
22	Rajasthan	23066	22112	21743	23480	19114
23	Sikkim	210	196	180	162	138
24	Tamil Nadu	71431	65562	63920	57228	45484
25	Telangana	22811	22484	22230	21570	19172
26	Tripura	557	503	552	655	466
27	Uttarakhand	1591	1603	1468	1352	1041
28	Uttar Pradesh	35612	38783	42568	42572	34243
29	West Bengal	13580	11631	12705	10158	9180
30	Andaman & Nicobar	238	189	254	230	141
31	Chandigarh	428	342	316	305	159
32	Dadra & Nagar Haveli	70	67	80	68	100
33	Daman & Diu	71	79	76	69	
34	Delhi	7375	6673	6515	5610	4178
35	Lakshadweep	ĩ	1	3	1	11
36	Puducherry	1766	1693	1597	1392	969
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